

Medical Colleges

Kosi Floods

636. Shri S. M. Banerjee: Will the Minister of Health be pleased to state:

(a) the extent of Central aid given to various medical colleges in India during 1957-58 and 1958-59; and

(b) names of the Colleges?

The Minister of Health (Shri Kar-markar): (a) and (b). The information is given below:—

Central Assistance given to various Medical Colleges in India during 1957-58 and 1958-59.

| Name of the Colleges for which assistance was given | 1957-58 | 1958-59 |
|---|-----------|---------------------------|
| | Rs. | Rs. |
| <i>Existing Colleges (for expansion)</i> | | |
| 1. Medical College, Madurai | 10,44,111 | .. |
| 2. Medical College, Mysore | 94,425 | .. |
| 3. Medical College, Agra | 51,000 | .. |
| 4. Medical College, Gunrur | 6,66,382 | .. |
| 5. Medical College, Dibrugarh | 44,000 | .. |
| 6. Medical College, Gwalior | 65,994 | .. |
| 7. Medical College, Indore | 73,000 | .. |
| 8. Medical College, Jaipur | 2,85,849 | .. |
| 9. Medical College, Trivandrum | .. | 1,12,767 |
| <i>New Colleges</i> | | |
| 1. Medical College, Kanpur | 12,62,148 | .. |
| 2. Medical College, Ranchi | 8,82,432 | .. |
| 3. Medical College, Jamnagar | 10,00,000 | .. |
| 4. Medical College, Bhopal | 5,76,000 | .. |
| 5. Medical College, Jabalpur | 10,00,000 | .. |
| 6. Medical College, Hubli | 5,00,000 | .. |
| 7. Medical College, Kozhikode | 6,18,836 | .. |
| 8. Medical College, Kurnool | 3,00,000 | .. |
| Total | 84,64,177 | 1,12,767 (so far paid) |

S.N.Q. No. 3. Shri Hem Barua: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the recent floods of the river Kosi have inundated into the embankment, and are causing large scale damage and devastation to life and property alongside the embankment; and

(b) if so, what is the number of families affected by the Kosi floods and what steps Government have so far taken to find alternative accommodation for the people thus uprooted, temporarily though?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):

(a) and (b). A statement giving the requisite information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 79].

12.5 hrs.

DEATH OF SHRI BIRAKISOR RAY

Mr. Speaker: I have to inform the House of the sad demise of Shri Birakisor Ray, who passed away at Cuttack on the 28th July, 1958, at the age of 67.

Shri Birakisor Ray was a Member of the First Lok Sabha from Cuttack. He was a judge of the Patna High Court and first Chief Justice of Orissa High Court.

I am sure the House will join with me in conveying our condolences to the family of Shri Ray.

The House may stand in silence for a minute to express its sorrow.

(The Members then stood in silence for a minute)